

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. MA 411/2020 in C.P. 361/2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Sunil Munshani
V/s
Lakeside Infotech Pvt. Ltd.

Section: 241 of Companies Act, 2013

ORDER

Due to paucity of time matter could not be taken up on board. List this matter on **08.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)